
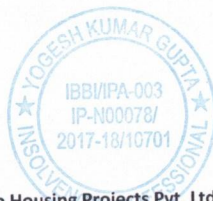


Name of the Corporate Debtor: **Kamrup Housing Project Private Limited**; Date of Commencement of CIRP: **13.02.2019**; List of Creditors as on: **07.10.2019**

**List of Operational Creditors (Employees)**

Sl No.	Name of Creditor	Identification No.	Details of claim received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by Guarantee	Whether related party?	% of Voting share in COC					
1	Sandeep Kumar Arya	OC-91	12.05.2019	771,994.00	490,000.00	OC	NIL	No	-	NIL	NIL	281,994.00	281,994.00	
2	Ashish Singh	OC-92	12.05.2019	211,554.00	211,554.00	OC	NIL	No	-	NIL	NIL	-	-	
3	Mrinalini Singh	OC-125	9.08.2018	5,724,431.26	5,724,431.26	OC	NIL	No	-	NIL	NIL	-	-	
TOTAL			0	983548	701554	0	0	0	0	0	0	281994	281994	0

Thanking you,  
Yours Faithfully,

**Yogesh Kumar Gupta**  
Resolution Professional for Kamrup Housing Projects Pvt. Ltd.  
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